

RESERVED.

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH ,

JABALPUR.

....

Original Application No. 189 of 1998

this the 96<sup>th</sup> day of February 2003.

HON'BLE MR. R.K. UPADHYAYA, MEMBER (A)  
HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

Sunil Kumar Choube, S/o Sri Laxmi Naryan, aged about 25 years, R/o 12, Ravi Shankar Shukla Marg, Patharia, Damoh (M.P.)

Applicant.

By Advocate : Sri D. Sharma.

Versus.

1. Union of India through its Secretary, Department of Post & Telegraph, Dak Bhawan, New Delhi.
2. Chief Post Master General, Raipur (M.P.)
3. Sr. Supdt. of Post Offices, SAGAR (M.P.)

Respondents.

By Advocate : Sri S.A. Dharmadhikari

O R D E R

BY MRS. MEERA CHHIBBER, MEMBER (J)

By this O.A., the applicant has challenged the order dated 3.3.1997 whereby the applicant's selection for the post of Postal Assistant ( in short P.A.) has been cancelled on the ground that he had suppressed the material fact in the attestation form regarding a criminal case is pending against him.

2. It is submitted by the applicant that his name was duly registered in the Employment Exchange, Damoh.

पूर्णकल सं ओ/न्या..... जबलपुर, दि.....  
रा. विधि वार्ड निवास.....

(1) राजीव गांधी अंतर्राष्ट्रीय विद्यालय, जबलपुर

(2) राजीव गांधी अंतर्राष्ट्रीय विद्यालय, के काउसल

(3) राजीव गांधी अंतर्राष्ट्रीय विद्यालय, के काउसल

(4) राजीव गांधी अंतर्राष्ट्रीय विद्यालय, के काउसल

Sharma, M.D.

S. D. Sharma, M.D.

राजीव गांधी  
विद्यालय  
जबलपुर

28/2/03

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